

(a) whether the Hindustan Motors Limited have applied for expansion in order to produce a large number of cars;

(b) if so, whether this has been allowed; and

(c) the foreign exchange component in the expansion cost ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) In 1960, M/s. Hindustan Motors had submitted an application under the Industries (Development & Regulation) Act, 1951 for effecting substantial expansion of their existing undertaking, *inter alia*, for increasing the capacity of passenger cars to 30,000 nos. per annum. In 1965, the firm submitted a fresh proposal for increasing their capacity for manufacture of passenger cars to 100,000 nos. per annum in two stages. This was later revised to 70,000 to 80,000 cars per annum. However, no application under the Industries (Development and Regulation) Act, 1951 has been received from the firm in this regard.

(b) No final decision on the car expansion application/proposal of the firm has been taken pending a decision on the general question as to the manner in which additional capacity for the manufacture of passenger cars should be created.

(c) In their application submitted in 1960, the firm had estimated that for implementing their composite expansion scheme both for cars and commercial vehicles, a foreign exchange expenditure of Rs. 21 crores would be involved. However, when they submitted the revised proposal in 1965 for increasing their capacity for manufacture of cars to 1,00,000 nos. per annum, a foreign exchange expenditure of Rs. 15 crores was indicated by them.

इस्पात का निर्यात

*1391. श्री हुसैन अहमद कछवाय : क्या इस्पात तथा भारी इंजीनियरिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) वित्तीय वर्ष 1967-68 तथा 1968-69 में निर्यातों को इस्पात की कितनी मात्रा का निर्यात किया गया था; और

(ख) इस निर्यात से कितनी विदेशी मुद्रा की आय हुई ?

इस्पात तथा भारी इंजीनियरिंग मंत्री (श्री च० सु० पुनाच्चा) : (क) और (ख). वर्ष 1967-68 और 1968-69 में निर्यात किये गये इस्पात की मात्रा और उससे अर्जित विदेशी मुद्रा की राशि, नीचे दी गई है:—

	मात्रा (टन)	मूल्य लाख रुपये
1967-68	600,213	3464.08
1968-69 (28-2-69 तक)	734,679	4214.74

Employment to Handicapped and Disabled Persons

*1392. SHRI B. K. DASCHOWDHURY : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether the Central Government have asked the States and Union Territories to propose names of three best working handicapped or disabled persons each for awards; and

(b) whether Government propose to consider the feasibility of employing more handicapped and disabled persons instead of giving them awards or offering money to the ones who are already working ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHULRENU GUHA]: (a) Yes, Sir. The Government of India have invited nominations from State Governments and Union Territories of best working handicapped or disabled persons for being considered for National awards.

(b) It is Government's continual endeavour to offer more employment opportunities to handicapped and disabled persons and for this purpose they have set up 9 Special Employment Exchanges in the